

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/730(CHE)/2023 in IA/815/2020
& IA/255/2021

PETITION NUMBER : CP/1307/IB/2018

NAME OF THE APPLICANT : V.Venkata Sivakumar (Erstwhile
Liquidator) of M/s. The Jeypore Sugar Co.
Ltd

NAME OF THE RESPONDENT(S) : Rakesh Sharma (Chairman & Managing
Director) of IDBI Bank Ltd & 5 Others

UNDER SECTION : Sec 424 of CA, 2013 & Rule 11 of
NCLT rules

ORDER

None for the Applicant. Ld. Sr. Counsel Mr. R. Sankaranarayanan and Ld. Counsel Mr. Varun Srinivasan for the Respondents.

Ld. Counsel for the Respondents submits that the Respondents want to file objection.

List the Application for hearing on **20.08.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

Sd/-
SANJIV JAIN
Member (Judicial)

phk